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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + LPA 36/2023 & CM APPL. 2225/2023

NARENDER KHANNA

.....Appellant

Through: Ms. Isha Khanna and Mr. Nikhil Arora, Advs. with appellant in person

versus

CENTRAL VIGILANCE COMMISSIONER & ORS.

.....Respondents

Through: Ms. Tatini Basu, Mr. Arun K. Sharma and Ms. Visheshta, Advs. for R-1 Mr. Rahul Ranjan Verma, Adv. for R-2 to 6 with Mr. Pawan Kumar, Asstt. Manager

CORAM: HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER 06.02.2025

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- 1. The appellant is directed to reduce the written submissions filed by the them to six pages and re-file the submissions with advance copy to learned Counsel for the respondents.
- **2.** Re-notify on 19 March 2025.

C.HARI SHANKAR, J.

AJAY DIGPAUL, J.

FEBRUARY 6, 2025 dsn

Click here to check corrigendum, if any